

for such calls which turn to be wrong numbers even after correct dialling; and

(b) if so, the steps being taken to remedy these serious defects in the telephone system and the time by which any improvement is likely to be effected ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA): (a) No, Sir. The frequency of wrong calls has not increased. All calls are metered automatically. If, a complaint about persistent wrong numbers is received, suitable rebate is given, if any defect is noticed in the meter or equipment.

(b) There is no serious defect in the system. The average number of wrong calls is less than 1 in 2000. Continuous efforts are always made to further reduce such failures.

States' Representations in regard to Films containing Kissing Scenes

*118. SHRI N. SHIVAPPA :
SHRI G. Y. KRISHNAN :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that some States have made representations to Government regarding exhibition of films containing kissing scenes; and

(b) if so, the names of the States and the reactions of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). While communicating their views on the Report of Enquiry Committee on Film Censorship, the Governments of Andhra Pradesh, Haryana, Uttar Pradesh and West Bengal have opposed scenes depicting kissing in films.

The entire question of censorship of films has been examined by the Enquiry

Committee on Film Censorship. The Report of the Committee is under active consideration of the Central Government.

U. N. Aid for T. V. Production

*119. SHRI G. VENKATASWAMY : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the United Nations Development Programme has decided to assist India in setting up a Television production and Studio Technical Operations Training Centre in Poona;

(b) if so, the total amount of aid to be received; and

(c) contribution of the Government towards this project ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, sir.

(b) \$ 1,147,000.

(c) Rs. ₹5,95,000.

Nationalisation of Sugar Industry

*120. SHRI RAM SEWAK YADAV : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether his Ministry has studied all the aspect of nationalisation of sugar industry in the country;

(b) if so, whether a Bill to this effect is likely to be introduced in Parliament in the near future; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). Government has decided to set up a Committee to study the working of the sugar industry in the country in

the context of the demand for its nationalisation. Further action will be taken after receipt of the report of the Committee.

Reduction in subsidy to Punjab Government for Aerial Spray of Insecticides on Cotton crop

601. SHRI DEVINDER SINGH GARCHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have reduced the subsidy for aerial spraying of insecticides on the cotton crop from 50 to 25 per cent to Punjab Government; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Central subsidy on operational charges for aerial spraying of cotton in all the States was 50 per cent till 1968-69. It was reduced to 25 per cent in all the States, including Punjab during 1969-70. The same rate of 25 per cent subsidy has been continued during 1970-71 also.

(b) The general policy of the Government of India is to dispense with subsidy gradually. When the farmer sees the economic advantage of aerial spraying of insecticides, he will pay for the charges. Higher production pays off for the cost on account of this input.

Request from Ceylon Government for Supply of Sugar

602. SHRI DEVINDER SINGH GARCHA :
SHRIMATI ILA PAL-
CHOUDHURI :
SHRI BAIDHAR BEHERA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Ceylon Government has requested the Government of India for immediate supply of about 10,000 tons of sugar to tide over its economic crisis;

(b) if so, the decision taken by Government in the matter; and

(c) whether this deal would be in the form of deferred credit or barter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) and (c). Government have agreed to supply 10,000 tonnes of white sugar to Ceylon Government on one year's deferred payment basis.

Complaints against Doctors of E. S. I. C. Dispensary, Paharganj, New Delhi

603. SHRI HUKAM CHAND KACHWAI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any complaints have been received during the last four months against Doctors in the E.S.I.C. Dispensary, Paharganj, New Delhi, regarding their refusal to visit the patients at home;

(b) if so, the number of complaints received; and

(c) the action taken thereon ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : Medical care under the Employees' State Insurance Scheme in Delhi is administered by the Employees' State Insurance Corporation which has furnished the following information:

(a) Yes.

(b) One.

(c) The matter has been enquired into and it has been found that it was neither possible nor necessary to visit the patient at home.

Accumulated stocks of Sugar

604. SHRI BABURAO PATEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that owing to an increase in sugar production during the